

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 04<sup>th</sup> December, 2014  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 497/2014.	K. Mary Joy Vs. Capital Region Development Authority, State of A.P. & Ors	Mr. Bharat Singh, Adv. For The Applicant.	
2.	Original Application No. 497/2014.	Anupam Raghav & Anr. Vs. U.O.I.& Ors.	Mr. Rohan Tiwari, Adv. For the Applicant.	
<b>FOR ORDERS</b>				
3.	Original Application No. 483/2014.	S.K.S.Yadav Vs. Prof. C.R.Babu & Ors.	Mr. M.K.Bhardwaj, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-5. Mr. B.V. Niren (CGSC) for R-6, 7 & 8.	
<b>FOR COMPLETION OF PLEADINGS</b>				
4.	Original Application No.188/2014.	Toxics Links Vs. U.O.I & Ors	Ms. Maneka Kaur and Mr. Rahul Choudhary, Advs. For the Applicant. Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1. Ms. Alpana Poddar, Adv. Mr. S.L. Gundli, Sr. L.O, CPCB For R-2 Mr. B.V. Niren, Adv. For R-3.	
5.	Original Application No. 171/2014.	Abhishek Shrivastava Vs. Union of India & Ors.	Mr. Sacchin Puri and Mr. Sumit Babbar, Advs. For the Applicant. Mr. P. Batra Singh, Adv. For R-1, MoEF. Mr. D. Rajeshwar Rao, Adv. For R-2, 3 & 6. Mr. Abhishek Paruthi, Adv. along with S.L. Gundli Sr. L.O. CPCB for	

			R-4. Mr. Biraj Mahapatra, Adv.For R-5. Dr. D.Rajeshwar Rao, Adv. For R-6 Mr. Rajiv Bansal, for R-7. Ms. Puja Kalra, Adv. For R-8. Mr. Madan Gera, for R-9. Mr. Vishal Dabas, Adv. & Navneet Panwar, Adv. for R-11. Mr. Lalit Gupta, Director for R-12.	
6.	Original Application No. 101/2014 & M.A.No.753/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF, R-6.	
<b>FOR HEARING</b>				
7.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014 & M.A.No.705/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-8.	
8.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014.	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv. and Mr. Sanjeev Saraswat, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Ms. Savitri Pandey, Adv. for R-3 & 6. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-8. Mr. Gaurav Dhingra, Adv. For R-9.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

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EXPERT MEMBER**

<b>S.No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel For Parties</b>	<b>Remark</b>
<b>FOR HEARING</b>				
1.	Appeal No.8/2011. <b>(PH)</b>	North East Affected Area Development Society Vs. MoEF & Ors.	Ms. Preeta Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for R-1. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4. Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
2.	Appeal No.92/2013. <b>(PH)</b>	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Ms. Preeta Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant. Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	

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